

Before The National Green Tribunal sitting at  
Chennai

Application No 149 of 2016

Between:

V.Ramasubbu  
Door No.48/17, Theppakulam Street  
Srivaikundam - 628 601.

.....Applicant

And

1. Union of India Rep. by the Secretary to Government,  
Ministry of Environment and Forests and Climate Change  
Government of India, New Delhi - 110003 and 8 Others.

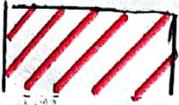
.....Respondents

**Index to Additional Documents III**

(To substantiate the utilization of Survey Field No.426,428 and 429  
of Genguvarpatti village for the Project)

Sl.No	DESCRIPTION	Page No.
1.	Copy of Ganguvarpatti village (Part) showing project area and its survey field number	1
2.	Copy of Layout of the 9 <sup>th</sup> respondent project approved by 8 <sup>th</sup> Respondent	2
3.	Copy of proposed Master Plan of the project published by the 9 <sup>th</sup> Respondent	3
4.	Copy of Patta document issued by Revenue department to show ownership of the land comprised in S.F.No.426, 428 and 429 of Ganguvarpatti village with Translation	4 -

  
(A. THIRUMALA RAJA)  
Counsel for Applicant



Survey field No. 426, 428, and 429.

1

26/22, 12:03 PM

IMG20220226120054.jpg



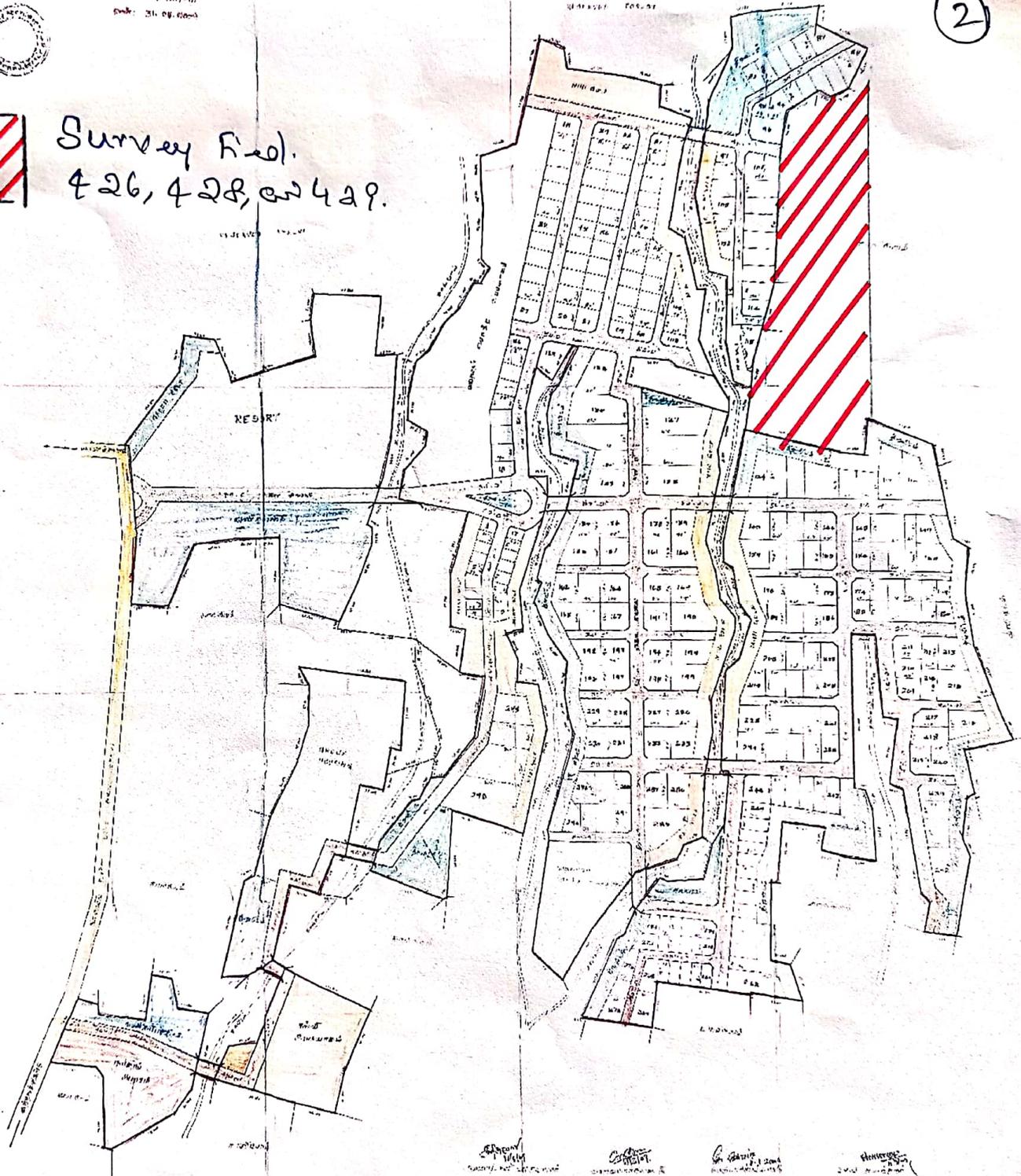


Handwritten text at the top left, possibly a date or reference number: 01/21/09-16 and 21.09.2009

2



Survey Road.  
426, 428, or 429.



Handwritten signatures and notes at the bottom of the plan, including names like 'S. K. ...' and 'S. K. ...'.



(4)



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : தேனி

வட்டம் : பெரியகுளம்

வருவாய் கிராமம் : கெங்குவார்பட்டி

பட்டா எண் : 9153

உரிமையாளர்கள் பெயர்

1. - ... பாரி எஸ்டேட்ஸ் பிரைவேட் லிமிடெட்



புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	
429	-	0 - 53.50	1.19	--	--	--	--	----- 02-08-2000
		0 - 53.50	1.19					

குறிப்பு2 :



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 25/15/010/09153/190088 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
2. இத் தகவல்கள் 06-04-2022 அன்று 11:52:14 AM நேரத்தில் அச்சடிக்கப்பட்டது.
3. கைப்பேசி கேமராவின் 2D barcode படப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்.

(5)

## Government of Tamil Nadu

### Revenue Department

Land Ownership Details: E.No. 10(1) Section

District: Theni

Taluk: Periyakulam

Revenue Village: Genguvarpatti

Patta No.9153

Name of Property-owner

1. - ..... Bahri Estates (P) Ltd

S.F. No.	Sub division	Punjai		Nanjai		Others		Remarks
		Area	Land Tax	Area	Land Tax	Area	Land Tax	
		Hect.	Rs. P.	Hec	Rs. P.	Hect.	Rs.P.	
429	-	0.53.50	1.19	-	-	-	-	..... .. 02.08.2000
		0.53.50	1.19					

Remarks 2	
	1. Above details/copy of Certificate are received from digital data. The said Details can be verified by visiting the web address <a href="https://eservices.tn.gov.in">https://eservices.tn.gov.in</a> and by using number 25/15/010/09153/190088.
	2. This data was printed on 04.03.2022 12:22:24 PM
	3. It can be verified by mobile camera 2D barcode readers and 3G/GPRS website.



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : தேனி

வட்டம் : பெரியகுளம்

வருவாய் கிராமம் : கெங்குவார்பட்டி

பட்டா எண் : 9603

உரிமையாளர்கள் பெயர்

1. - ... பாரி எஸ்டேட் (பி) லிமிடெட்

புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	
426	-	1 - 38.50	3.00	--	--	--	--	----- 02-08-2000
428	-	0 - 57.00	1.25	--	--	--	--	----- 02-08-2000
		1 - 95.50	4.25					

குறிப்பு2 :



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் புதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 25/15/010/09603/190088 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
2. இத் தகவல்கள் 06-04-2022 அன்று 11:48:16 AM நேரத்தில் அச்சடிக்கப்பட்டது.
3. கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்

**Government of Tamil Nadu**

**Revenue Department**

Land Ownership Details: E.No. 10(1) Section

District: Theni

Taluk: Periyakulam

Revenue Village: Genguvarpatti

Patta No.9603

Name of Property-owner

1. - ..... Bahri Estate (P) Ltd

S.F. No.	Sub division	Punjai		Nanjai		Others		Remarks
		Area	Land Tax	Area	Land Tax	Area	Land Tax	
		Hect.	Rs. P.	Hec	Rs. P.	Hect.	Rs.P.	
426	-	1.38.50	3.00	-	-	-	-	..... .. 02.08.2000
428	-	0.57.00	1.25	-	-	-	-	..... .. 02.08.2000
		1.95.50	4.25					

Remarks 2	
	1. Above details/copy of Certificate are received from digital data. The said Details can be verified by visiting the web address <a href="https://eservices.tn.gov.in">https://eservices.tn.gov.in</a> and by using number 25/15/010/09603/190088.
	2. This data was printed on 04.03.2022 12:17:15 PM
	3. It can be verified by mobile camera 2D barcode readers and 3G/GPRS website.